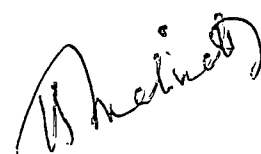


15.
14.9.1993

RA 288/93 in Inder Singh
OA 1817/87 vs.
 Union of India

None appeared though the case was called twice.
The office had notified that this being a second
review petition, is not maintainable. No satisfactory
explanation was offered. In the circumstances, the
review application, not being maintainable, is
rejected.


(S. R. Adiga)
Member (A)


(V. S. Malimath)
Chairman

as